

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

110. M.A. 1497/2019

***I.A. 3490/2024 (60(5))**

In

C.P. (IB)-2469(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: UCO Bank

VS

PMT Machines Limited.

Appearance

For Petitioner: None Appeared

For R.P. : Khushboo Shah Rajani a/w. Adv. Ayush J Rajani i/b AKR Legal.

SECTION 07 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

M.A. 1497/2019

Resolution Applicant submits that the pleadings are completed and matter can be kept for final order, list this matter for final hearing on 30.08.2024.

***I.A. 3490/2024 (60(5))**

Resolution Applicant seeks times to file reply, two weeks time granted to file reply. List this matter on 23.08.2024

Sd-

CHARANJEET SINGH GULATI
Member (Technical)

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Sd-

LAKSHMI GURUNG
Member (Judicial)